NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P No.04/(MAH)/2011

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY

MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 04.07.2017

NAME OF THE PARTIES:

Justice B. G. Kolse Patil

V/s.

M/s. Sakal Papers Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 111A of the Companies Act, 1956.

S. No.	NAME	DESIGNATION	SIGNATURE	
1	Adv Chandawigh Shekhawat	Advocate for Respondent NO 1 to 8	Than foury	ما
2	Adv. Aditya Bhat b M/S Sanjay Udeshi and Company	Advocate for me Petitioner	36	

ORDER

TCP No. 04/111A/NCLT/MB/MAH/2011

At request of both the Counsels, list this matter for further hearing on 31.07.2017.

Sd/-

V. NALLASENAPATHY Member (Technical) Sd/-

B.S.V. PRAKASH KUMAR Member (Judicial)